

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Coastal Energen Pvt Ltd

MAIN PETITION NUMBER : IBA/757/2019
(IA/MA) APPLICATION NUMBERS

IA(IBC)/1798(CHE)2023; IA(IBC)/719(CHE)/2024
IA/1678(CHE)/2023; IA/1679(CHE)/2023; IA/764(CHE)/2022

ORDER

IA(IBC)/1798(CHE)2023

Present: Mr. T.Ravichandran, Ld. Counsel for Applicant/RP.
Mr. Rangasayee, Ld. Counsel for R1 and R2.

Reply / Counter filed by R1 and R2.

Rejoinder, if any, be filed within two weeks.

List the application for hearing on **19.08.2024**.

IA(IBC)/719(CHE)/2024

Present: Ms. Abiha Zaidi, Ld. Counsel for Applicant.
Mr. T.Ravichandran, Ld. Counsel for Respondent.

Reply / Counter already filed.

Ld. Counsel for Applicant seeks and is granted two weeks time to file
rejoinder, if any.

List the application for hearing on **19.08.2024**.

IA/1678(CHE)/2023

IA/1679(CHE)/2023

Present: Mr. T.Ravichandran, Ld. Counsel for Applicant/RP.
Mr. Rangasayee, Ld. Counsel for R1 and R2.
None for R3.
Mr. Ashlin Christo, Ld. Counsel for R4.

Reply / Counter is stated to be e-filed. Hard copy be filed.

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Ld. Counsel for Applicant seeks and is granted time to file rejoinder.

List the applications for hearing on **19.08.2024**.

IA/764(CHE)/2022

Present: Mr. T.Ravichandran, Ld. Counsel for Applicant.
None for Respondent.

Pleadings are complete.

List the application for hearing on **19.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**